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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/14/2016  
NAME OF THE PETITIONER(S) : S.Ganesh and Another  
NAME OF THE RESPONDENT(S) : Lammertz Industrienadel GmbH and 7 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. C.PRASANNA VENKATESH Counsel for Pet.




2. C.D. MULHERKAR Counsel for R-1

C.D. Mulherkar

**ORDER**

Counsels representing both the parties are present. Post the matter alongwith connected matter, TCP/4/16. Put up on 19.12.2017.

  
S Vijayaraghavan  
Member (Technical)

  
K Anantha Padmanabha Swamy  
Member (Judicial)